

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA698/16	TP256/ 17	For Orders	391-394	M/s Homeward Residential Corporation India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1. SATHI P. JOHN
SPT Legal

Advocate for Applicant

Suo-motu re-opened today. Counsel for petitioner company is present. He reported that transferee company will move separate application and he requested the Tribunal to decide this application on merits independently.

Considering the request of the counsel for the petitioner company, the matter is reserved for orders.

MEMBER (J)

MEMBER (T)